

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

126 (ND) 2015

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE COMPANY: Focus Energy Ltd. Vs. M/s Reebok India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : Counsel for the Respondent

ORDER

An application CA No. 12/ 2017 has been filed by the Respondent praying for an early listing of CA No. 309/ 2017 for disposal. List this application for hearing and arguments on 23rd January, 2018.

It is also being pointed out that CA No. 97/2017 has been argued and is pending for orders.

To come up on 23rd January, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)